NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/187/2016

NAME OF THE PETITIONER(S) : T.P. Balamurugan

NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION : 397/398, 237, 235

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

1. S. Anarth

for K. Kashinesan

B. Saruth bahr

Gr. V.K. Rayastar Coursel for Rd

3 N. Raja Sexar for 19/2 Ashalo Vishwants Coursel for Respondents Re to Ke

ORDER

Counsel for Petitioner present and prayed for time for making submission. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

[(, u spages glown.) (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)